

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.18/(MAH)/2014
CA No.

CORAM:



Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016

NAME OF THE PARTIES: M/s. Emgee Homes Pvt. Ltd.

V/s.
M/s. Sahanika Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58, 59, 397/398 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Rajendra Jain ; / b Thakore Jariwala & Associates for Respondent.	Associate	
2	Adv. Suresh Salaskar for Lenin Associates for Petitioner.		

Order

T. C.P. No. 18/58-59/378-379/CLB/MAH/2014

1. Both the parties are present.
2. By consent of both the parties matter is adjourned for Final Hearing.
3. Next date is fixed on 07.10.2016; duly communicated to both the sides.

Dated:08.09.2016

sd/-

Shri M.K. Shrawat
Member (Judicial)